

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 10th October, 2022

No. HCM/C-50/2012-A&E/(Pt)/ In pursuance of the Notification vide this Registry's Auction Notice No. HCM/C-50/2012-A&E/(Pt)/16234-46 dated 13th September, 2022, auction sale in respect of (1) MN01W - 4080 (Maruti Van), (2) MN01W - 0940 (Maruti Esteem Car) and (3) MN01W - 4223 (Maruti Sx4) is held today, the 10th October, 2022 at 11.00 a.m. in the High Court Complex, Mantripukhri in presence of all the bidders.

The following persons were found highest bidders and the vehicles have been handed over to the respective highest bidders as shown below :

Sl. No	Type of vehicle	Name of successful bidder	Price quoted	Remarks
1.	MN01W - 4080 (Maruti Van)	Devjit Singh Maibam	Rs.1,00510/-	
2.	MN01W - 0940 (Maruti Esteem)	Oinam Ajay Singh	Rs.43,000/-	
3.	MN01W - 4223 (Maruti Sx4)	Ningthoukhongjam Anand Singh	Rs.95,100/-	

Sd/-

(S. JOYCHAND SINGH)
DEPUTY REGISTRAR (PROTOCOL)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-50/2012-A&E/(Pt)/ 17846 -56 . Imphal, the 10th October, 2022
Copy to :-

1. The Commissioner (Law), Government of Manipur.
2. The Registrar (Judl) / (Vigilance) / (Admn./PM&P), High Court of Manipur.
3. The Joint Registrar (Judl)/(Admn./PM&P), High Court of Manipur.
4. The Deputy Registrar (Acs/P) / (Admn.), High Court of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The Private Secretary to Registrar General, High Court of Manipur.
7. The System Analyst, High Court of Manipur.
He is requested to upload the above Notification in the official website of this Registry.
8. The Computer Programmer, High Court of Manipur.
9. Shri M. Rishikanta Singh, Cashier, High Court of Manipur.
- He is requested to deposit the sale proceeds to Major Head : 0070 - Other Administrative Service, 60-Other Service, 800 - Other Receipt as early as possible.
10. Notice Board / Guard File / Order Book.
11. Concerned File.

(S. JOYCHAND SINGH)
DEPUTY REGISTRAR (PROTOCOL)
HIGH COURT OF MANIPUR